

Rs. 16.98 crores has been made for this item of work. *Inter-alia*, the plan for resettlement and rehabilitation approved by Government of Andhra Pradesh provides for development of infrastructural facilities roads, schools, hospitals, libraries, approach roads and protected water supply for all resettlements. In addition, economic development schemes for 27 fully and 42 partially submerged villages are planned, alongwith house sites free of cost.

Polavaram Irrigation Project

2380. SHRI DHARMABHIKSHAM : Will the Minister of WATER RESOURCES be pleased to state:

(a) the estimated cost of the Polavaram Irrigation Project in Andhra Pradesh;

(b) the details of financial assistance sought from the World Bank for the implementation of the project; and

(c) whether there is any proposal to declare it a National Project?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) and (b). The Project as formulated by the State Government is estimated to cost Rs. 3030 crores. The State Government is required to modify the proposal in the light of the observations of Central Water Commission. Therefore, there is no proposal for seeking financial assistance from the World Bank for the project at present.

(c) The Polavaram Project fulfils the criteria evolved for declaring a project as a national project.

Modernisation of Durgapur Steel Plant

2381. SHRI V. SREENIVASA PRASAD: Will the Minister of STEEL be pleased to state:

(a) whether the process and execution of modernisation work of the Durgapur Steel Plant has been completed according to its time schedule;

(b) if so, the details thereof;

(c) if not, the further time schedule fixed for its completion;

(d) whether the contractors of both Indian and foreign origins have been raising their bills due to cost escalation;

(e) if so, the details of the bills paid to them both in India and foreign currency;

(f) whether any foreign aid or loan has been utilised; and

(g) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) to (c). The modernisation work of Durgapur Steel Plant is due for completion by March, 1993. This schedule is likely to be adhered to except for one Blast Furnace out of the three to be reconstructed which is expected to be completed by December, 1993.

(d) For the indigenous portion only, the contracts provide an escalation clause, with a ceiling of 15%, and the contractors have been raising bills on this account.

(e) the details of the amount towards escalation so far paid are as follows: